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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oilfield Equipment's & Marine Services
NAME OF THE RESPONDENT(S)	Sembmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.Narendar Nair	Advocate	9849387366	
Vikram C Puttapaga	Advocate	9160876539	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel Mr.D.Narender Nail and Mr.Vikram C. Puttapaga present for Petitioner.

Applicant filed proof of service of copy of Petition on Respondent.

Applicant is directed to issue notice to the Respondent informing the date of hearing and requiring him to file counter within two weeks and file proof of service.

List the matter on 19.06.2018.

  
MEMBER JUDICIAL